

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3371**

**TO BE ANSWERED ON 09<sup>TH</sup> DECEMBER, 2019**

**Reservation in Promotion**

**†3371. SHRIMATI SANGEETA AZAD:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- a) whether 1054 teachers were demoted on 27th August, 2018 in Department of Education particularly primary education in Azamgarh district despite the order of the Supreme Court on dated 26th September 2018 and 10th May, 2019 that had declared reservation in promotion valid;
- b) the reasons for not following the orders of Hon. Supreme Court;
- c) the time by which such directions are likely to be issued by the Government so that demotion could not take place in view of orders of Hon. Supreme Court; and
- d) if not, the reasons thereof?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (d) : Education comes under the Concurrent List of the Constitution and the Recruitment, Promotion & Service conditions of the teachers appointed by the States come under the purview of the concerned State Governments.

\*\*\*\*\*